

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

132. I.A. 1460/2024
I.A. 936/2024
I.A. 4572/2023
IN
C.P.(IB)-743(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: SVG Fashions Ltd.

V/s

Tulips Ambbience Pvt. Ltd

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **21.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)